

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 7
TO BE ANSWERED ON 01.12.2025

Status of National Mission for a Green India

7. SHRI G LAKSHMINARAYANA:
SHRI RAHUL KASWAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of Annual Plans of Operation (APO) submitted under the National Mission for a Green India during the last five years, year and State-wise, including area proposed, financial outlay and approval status along with separate detailed information for Andhra Pradesh;
- (b) the total area approved and the actual area covered under afforestation and ecosystem restoration activities during the said period, State-wise, including physical location and district wise data for Andhra Pradesh;
- (c) whether the Government has allocated the funds to Rajasthan having 4.28 per cent of forest cover under the National Mission for a Green India in 2025-26 along with the reasons for budget decline in recent years, their impact on afforestation and restoration activities;
- (d) the details of the funds allocated, released and utilised under the Mission, year and State/UT-wise, indicating Central share, State share and externally aided components along with area-wise break-up for Andhra Pradesh and Rajasthan;
- (e) whether any delays or variations have been recorded in approvals or fund disbursement, particularly affecting project execution in Andhra Pradesh; and
- (f) the steps being taken by the Government to restore adequate funding levels and ensure meaningful environmental and livelihood benefits, especially for forest-dependent communities thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (e) The National Mission for a Green India (GIM) is one of the eight Missions under the National Action Plan on Climate Change (NAPCC) and aims to protect, restore, and enhance forest and tree cover while contributing to climate change mitigation and adaptation through plantation and ecosystem restoration in selected landscapes. The Mission has been

under implementation since 2015–16 and is currently operational in seventeen States and one Union Territory, including Andhra Pradesh.

The State-wise details of Annual Plans of Operation (APOs) approved during the last five years, including area proposed, financial outlay, and approval status, are provided in **Annexure-I**. The details of funds allocated/released and to utilised along with the total area taken up under eco-restoration, State-wise, including Andhra Pradesh, are provided in **Annexure-II**.

In Andhra Pradesh, the GIM activities are being implemented in Eastern Ghats ecosystem, primarily in Paderu Forest Division and across 23 villages namely Boddaputtu, Boddumamidi, Borathada, D. Solamula, E. Kothuru, E. Solamula, Ganeruputtu, K. Kodapalli, Ladaputtu, Nittamamidi, Sakirevu, Santhagandu, Vakapalli, Vanjangi, D. Gonduru, Iradapalli, Kunchapalli, Bokkellu, Karakaputtu, Maddulabandha, Nereduvalasa, Chinthagondhi, and Doddipalli.

Funds under GIM are released as per the prescribed procedures of the Ministry of Finance, subject to submission of Utilisation Certificates, progress reports, and compliance with Single Nodal Agency guidelines, by the concerned State Government. As for the State of Rajasthan, no perspective plan under GIM has been submitted.

(f) To ensure adequate funding levels and enhance environmental and livelihood benefits, especially for forest-dependent communities, the Ministry is prioritising vulnerable and degraded landscapes and strengthening convergence with other on-going programs and schemes. The Ministry also promotes mass plantation drives on occasions such as the International Day of Forests, World Environment Day, *Van Mahotsav*, Wildlife Week, etc., and raises awareness through campaigns. The '*Ek Ped Maa Ke Naam*' campaign, launched on 5 June 2024, encourages citizens to plant a tree in honour of their mothers and Mother Earth. Forest conservation, protection, and management are primarily the responsibility of State Governments/UT Administrations, under legal frameworks such as the Indian Forest Act, 1927, the *Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980*, and relevant State Acts and Rules. States/UTs take action under these provisions to protect forest and tree resources.

Annexure-1

Annexure referred to in reply of part (a) to (e) of the Lok Sabha Unstarred Question No. 7 regarding 'Status of National Mission for a Green India' raised by Shri G Lakshminarayana and Shri Rahul Kaswan due for reply on 01.12.2025

The State-wise details of Annual Plans of Operation (APOs) approved during the last five years under GIM is detailed below:

| State | Advance (in ha) | Creation (in ha) | Maintenance (in ha) | Total cost of approved APO (Rs. in crore) |
|-------------------|----------------------------|-----------------------------|--------------------------------|--|
| Andhra Pradesh | 4141 | 5550 | 4417 | 44.89 |
| Arunachal Pradesh | - | 21554 | 9997 | 114.08 |
| Chhattisgarh | 6628 | 12311 | - | 53.74 |
| Haryana | 5783 | 15812 | 3018 | 217.43 |
| Himachal Pradesh | 8257 | 2878 | 1734 | 53.64 |
| Jammu & Kashmir | 7571 | 5423 | 3652 | 84.61 |
| Karnataka | 875 | 1410 | 6220 | 29.47 |
| Kerala | - | 9942 | 14967 | 163.38 |
| Madhya Pradesh | 7259 | 23149 | 79557 | 182.04 |
| Maharashtra | - | 2865 | 9458 | 17.80 |
| Manipur | 3055 | 6039 | 13979 | 37.03 |
| Mizoram | 1000 | 8177 | 37216 | 112.13 |
| Odisha | 4108 | 11388 | 42579 | 133.45 |
| Punjab | 4750 | 4810 | 9675 | 33.54 |
| Sikkim | 5472 | 5805 | 12261 | 52.42 |
| Uttarakhand | 9414 | 12359 | 34392 | 209.84 |
| West Bengal | 37332 | 1659 | 6207 | 130.16 |
| Uttar Pradesh | - | 21004 | - | 57.37 |
| Total | 105645 | 172134 | 289329 | 1727.02 |

Annexure-II

Annexure referred to in reply of part (a) to (e) of the Lok Sabha Unstarred Question No. 7 regarding 'Status of National Mission for a Green India' raised by Shri G Lakshminarayana and Shri Rahul Kaswan due for reply on 01.12.2025

The details of funds allocated/released and utilised, along with total area taken up under eco-restoration, State/UT-wise including Andhra Pradesh, are detailed below:

| Sl. No. | States | Funds allocated/released (Rs. in crores) | Funds Utilized (Rs. in crores) | Total area taken up under eco-restoration (in ha) |
|----------------|-------------------|---|---|--|
| 1 | Andhra Pradesh | 6.19 | 4.17 | 1433 |
| 2 | Arunachal Pradesh | 34.71 | 29.96 | 5314 |
| 3 | Chhattisgarh | 75.58 | 72.84 | 19128 |
| 4 | Haryana | 73.38 | 44.51 | 1301 |
| 5 | Himachal Pradesh | 17.09 | 9.01 | 1299 |
| 6 | Jammu & Kashmir | 36.72 | 33.50 | 1778 |
| 7 | Karnataka | 24.61 | 23.44 | 2722 |
| 8 | Kerala | 41.88 | 25.47 | 12297 |
| 9 | Madhya Pradesh | 123.26 | 99.11 | 32831 |
| 10 | Maharashtra | 10.30 | 9.43 | 5223 |
| 11 | Manipur | 65.72 | 62.66 | 16488 |
| 12 | Mizoram | 169.11 | 160.21 | 19643 |
| 13 | Odisha | 88.37 | 84.28 | 20711 |
| 14 | Punjab | 26.95 | 24.17 | 6568 |
| 15 | Sikkim | 49.34 | 42.73 | 6567 |
| 16 | Uttarakhand | 167.59 | 161.88 | 14836 |
| 17 | West Bengal | 10.95 | 10.18 | 2606 |
| 18 | Uttar Pradesh* | 5.43 | 4.22 | - |
| Total | | 1027.19 | 901.75 | 170745 |

** The GIM activities were started in 2024-25 and the state has taken advance work only for taking up the creation/plantation activities in current financial year*
